

- 1971 together with an explanatory memorandum.
- (x) G.S.R. 222 published in Gazette of India dated the 13th February, 1971 together with an explanatory memorandum.
- (xi) S.O. 98 published in Gazette of India dated the 1st January, 1971 together with an explanatory Memorandum. [Placed in Library. See No. LT-22/71]
- (vii) G.S.R. 294 published in Gazette of India dated the 27th February, 1971 together with an explanatory memorandum.
- (viii) G.S.R. 295 published in Gazette of India dated the 27th February, 1971 together with an explanatory memorandum. [Placed in Library. See No. LT-23/71]
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11. 46 hrs.
- (7) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 -
- (i) G.S.R. 2005 published in Gazette of India dated the 12th December 1970 together with an explanatory memorandum
- (ii) G.S.R. 2011 published in Gazette of India dated the 15th December, 1970 together with an explanatory memorandum.
- (iii) G.S.R. 2043, 2044 and 2045 published in Gazette of India dated the 17th December, 1970 together with an explanatory memorandum.
- (iv) G.S.R. 2047 and 2048 published in Gazette of India dated the 18th December, 1970 together with an explanatory memorandum.
- (v) G.S.R. 2063 and 2064 published in Gazette of India dated the 26th December, 1970 together with an explanatory memorandum.
- (vi) G.S.R. 31 published in Gazette of India dated the 2nd January, 1971 together with an explanatory memorandum.
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11. 47 hrs.
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11. 46 hrs.
- MESSAGE FROM RAJYA SABHA
- SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha: -
- "In accordance with the provisions of rule 111 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Imports and Exports (Control) Amendment Bill, 1971, which has been passed by the Rajya Sabha at its sitting held on the 25th March, 1971."
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- IMPORTS AND EXPORTS (CONTROL) AMENDMENT BILL.
- AS PASSED BY RAJYA SABHA
- SECRETARY: Sir, I lay on the Table of the House the Imports and Exports (Control) Amendment Bill, 1971, as passed by Rajya Sabha.
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- RESIGNATION BY MEMBER
- (SHRI BHAGIRATHI GOMANGO)
- MR. SPEAKER: I have to inform the House that Shri Bhagirathi Gomango,